

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.1770
TO BE ANSWERED ON 30.07.2015**

DADA DHOONI WALE SUPER CRITICAL THERMAL POWER

†1770. SHRI PRAHLAD SINGH PATEL:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of expenditure incurred on Dada Dhooni Wale Super Critical Thermal Power Project by the Government;**
- (b) the details of power to be generated by this project;**
- (c) whether any agreement has been signed with the Government of Madhya Pradesh for sharing of the power generated under the project; and**
- (d) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL AND NEW & RENEWABLE ENERGY**

(SHRI PIYUSH GOYAL)

(a) to (d): Government of Madhya Pradesh has informed that Dada Dhuniwale Thermal Power Project (2X800 MW) was proposed to be set up by Dada Dhuniwale Khandwa Power Limited (DDKPL), a joint Venture Company of Madhya Pradesh Power Generating Co. Ltd., (MPPGCL) an undertaking of Govt. of Madhya Pradesh and Bharat Heavy Electricals Ltd. (BHEL) in Khandwa Distt. of Madhya Pradesh. Board of Directors of M/s DDKPL and promoters M/s BHEL and MPPGCL have decided to wind up the project. An amount of Rs. 17.28 Cr. have been spent on the project as on 16th July 2015. A "Power Purchase Agreement" for sale of 65% power generated from the units was signed between Dada Dhuniwale Khandwa Power Ltd. (DDKPL) and Madhya Pradesh Power Management Co. Ltd, on 4.01.2011.
